CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 847/MP/2025

Subject	:	Petition under Section 79(1)(c) & (f) of the Electricity Act, 2003, read with relevant provisions of Transmission Service Agreement dated 9.2.2024 and Regulations 65 and 69 of the CERC (Conduct of Business) Regulations, 2023.
Petitioner	:	Dhule Power Transmission Limited (DPTL)
Respondent	:	Central Transmission Utility of India Limited (CTUIL)
Date of Hearing	:	**23.10.2026**
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V, Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	:	Shri Venkatesh, Advocate, DPTL Shri Mohit Mansharamani, Advocate, DPTL Ms. Ananya Dutta, Advocate, DPTL Ms. Prerna Priyadarshini, Advocate, CTUIL Ms. Ayesha Choudhary, Advocate, CTUIL

Record of Proceedings

Due to a paucity of time, the matter could not be taken up for hearing and was accordingly adjourned.

2. The Petition will be listed for hearing on **19.1.2027**

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)